Demand for Crude oil and Petroleum Products

- 1131. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) what is the likely domestic demand for crude oil and Petroleum products during the year 1993-94;
- (b) the total domestic production of crude oil and the refining capacity available in the country at present; and
- (c) the quantum of crude oil and Petroleum products likely to be imported during the year 1993-94 and the amount of foreign Exchange required for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) The information is as under:

(Qty. in MMT)

Year	Domestic Demand*		Domestic Production*	Installed refining
	Crude	Petroleum Products	(1992-93) Crude Oil	capacit,
1993-94	52.48	62.48	25,4	51.85

^{*} Estimated

(c) The balance will be imported. The foreign exchange requirement for these imports will depend upon the total quantum of import and prevalent international market price.

हरियाणा में अनूस्थित जाति तथा/अनूस्युचित जन जाति तथा पिछड़े वर्ग के लोगों को गैस तथा पेट्रोल डीलरिशप का आवंटन

1132. श्री रामजी लाल: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे किः

- (क) पिछले तीन वर्षों के दौरान तथा 28 फरवरी, 1993 तक हरियाणा में अनुसूचित जाति/अनुसूचित जन जाति तथा पिछड़े वर्ग के कितने लोगों को गैस तथा फेटोल डीलरशिप दी गई; और
- (ख) 1993-94 के दौरान उपर्युक्त श्रेणियों से संबंधित लोगों को आवंटित करने के लिए कितनी डीलरिशप निर्धारित की गई है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैएन सतीश शर्मा): (क) वर्ष 1989-90 से हरियाणा में चौदह एल पी जी डिस्ट्रीब्यूटर्गशर्पो तथा बीस खुदरा बिक्री केन्द्र डीलरिशपों का आबंटन किया गया था जिसमें से दो खुदरा बिक्री केन्द्र अनुसूचित जाति से संबंधित थे।

(ख) राज्यकार/उद्योगवार आधार पर सामान्य चयन प्रक्रिया के तहत दी जाने वाली सभी डीलरशिपों/डिस्ट्रीब्यूटरशिपों का 25% अनुसूचित जाति/अनुसूचित जन जाति के लिए आरक्षित है। पिछड़ी जातियों के लिए कोई आरक्षण नहीं है।

Findings of Indian Institute of Petroleum

- 1133. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government's attention has been drawn to the findings of Indian Institute of Petroleum in which a head way was made in experimenting the alcohol as an alternative source of fuel for vehicles;
- (b) if so, the steps being taken to explore their use and step up production in view of the growing demand for petroleum products and its declining deposits;
- (c) whether Government propose to make large scale commercial production and use of alcohol as fuel; and

(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND GAS NATURAL (CAPT. SATISH SHARMA): (a) to (d) Yes, Sir. It has been established that upto 3% methanol and 5% of ethanol can be blended with petrol and used in vehicles modification without any of the carburettor. Similarly ethanol methanol can be used as a dual-fuel with diesel by using additional equipment such as fuel tanks, pumps etc., which could be retrofitted to the existing vehicles. While several tests and trials have been conducted and some are continuing, the commercial use of alcohol {methanol/ ethanol) as automotive fuel will depend on the sustained availability of surplus alcohol and techno-economic viability.